

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

SPECIAL BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 54/9/HDB/2020
NAME OF THE COMPANY	Srichaitanya Chlorides Pvt Ltd
NAME OF THE PETITIONER(S)	Ven Infra Projects
NAME OF THE RESPONDENT(S)	Srichaitanya Chlorides Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendray Naik	Adv.	9849387566	
Vikram. C. Puttapaga	Adv.	9160876539	Vikram

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner present. Counsel representing Respondent prayed time for filing vakalat and counter. At his request, time is enlarged. Put up the matter on 11.03.2020.


MEMBER JUDICIAL

Rk